NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

COMPANY APPLICATION NO.

PETITION NUMBER : TCP/63/2016

NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

S.No.	Name (in	n Capital)	Rep	resented by	y	Signature	
	0	•	Maria Cara di		rg.		

1. KOHAN RATASEICARAN

S.R. RATALIOPAL

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ORDER

Shri Rohan Rajasekaran, counsel for applicants present. Counsel for respondents called but absent. No representation. Time extended at request for final hearing. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)